

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition for Special Leave to Appeal (C) No.10430/2016

RAM DHIRAJ & ORS.

Petitioner(s)

VERSUS

BABUA KOERI & ANR.

Respondent(s)

(FOR SUBSTITUTION OF LRS ON IA 40633/2017
FOR EXEMPTION FROM FILING O.T. ON IA 40636/2017)

Date : 24-08-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Rajeev Singh, AOR

For Respondent(s) Mr. Dhruv Paliwal, Adv.
Ms. Asha Gopalan Nair, AOR
Mr. Akhilesh Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for respondent Nos.1 and 2 have filed counter affidavit.

Respondent Nos.3 to 8 stands deleted vide Hon'ble Court's Order dated 11th April, 2016.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar